

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2149
ANSWERED ON:10.03.2015
ONLINE FILING OF COMPLAINTS
Lakhanpal Shri Raghav

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has taken any initiatives to set up a mechanism for online filing of complaints under the project, Crime and Criminal Tracking Network & Systems (CCTNS) in all the States;
- (b) if so, the details thereof;
- (c) the status of implementation of CCTNS project in the States;
- (d) whether it is a fact that CCTNS is likely to play a great role in compulsory registration and tracking of FIR; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a) & (b): Yes Madam, Each State has been advised to set up a Citizen Portal under CCTNS for enabling online filing of complaints by citizens.
- (c): Madam, as on 3rd March 2015, about 63 percent of Police Stations are generating FIR through the system, 89 percent of total sites are ready for CCTNS implementation, 62 percent of the ten years' legacy data has been digitized and 81 percent of the total sites have been provided network connectivity under the Crime and Criminal Tracking Network and Systems (CCTNS)
- (d) to (e): Yes Madam, one of the main objectives of CCTNS is to keep track of the progress of the crime and criminal investigation and prosecution Cases, including progress of cases in the Courts and enable the citizen to obtain the status of the complaint or case registered at Police Station.